

**PREVENTION OF POLITICAL
DEFECTION BILL***

SHRI MALLIKARJUN (Medak) : I beg to move for leave to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith."

The motion was adopted.

SHRI MALLIKARJUN : I introduce the Bill

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of articles 15 and 16)

SHRI S. M. SIDDAYYA (Chamarajanagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI S. M. SIDDAYYA : I introduce the Bill.

INDUSTRIAL DISPUTES (AMENDMENT) BILL*

(Amendment of Section 2 and omission of Section 9B, etc.)

SHRI DINEN BHATTACHARYYA (Serampore) : I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947".

The motion was adopted.

SHRI DINEN BHATTACHARYYA : I introduce the Bill.

**CONSTITUTION (AMENDMENT)
BILL***

(Insertion of new article 141A)

SHRI D. K. PANDA (Bhanjanagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI D. K. PANDA : I introduce the Bill.